

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-620/ND/2020

IN THE MATTER OF:

M/s. Juno Consultants Pvt. Ltd.

...PETITIONER

Vs.

Plantronics India Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

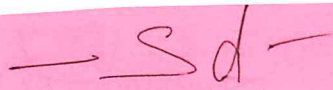
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Operational-creditor :

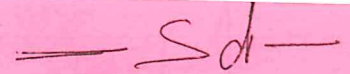
For the Respondent/ Corporate-debtor :

ORDER

None has appeared at the time of virtual hearing of the matter. In the interest of justice, matter is adjourned to 8th January, 2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**